### Sugar Export

Shri C. K. Bhattacharyya:
\*190. { Shri P. R. Chakraverti:
| Shri P. C. Borocah:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether India's sugar export this year is going to be 300,000 tonnes as against 500,000 tonnes last year; and
- (b) if so, the causes for such a set-

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Exports during 1964 are estimated at 2:30 lakh tonnes as against 4.79 lakh tonnes during 1963.

(b) Exports were curtailed due to fall in sugar production.

# गुड़ और संडसारी के मृत्य

\*191. श्री ज्या० प्र० ज्योतिची: भ्रो प्रचल सिंह :

क्या **काद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार गुड़ और खंडसारी के मूल्यों तथा उसके उत्पादन पर नियंत्रण लगाने का विचार कर रही है;
- (ख) क्या चीनी की खपत कम करने के लिये सरकार उपभोक्ताओं को खंडसारी उचित मूल्य पर उपलब्ध कराने का विचार कर रही है; झौर
  - (ग) यदि हां, तो किस प्रकार ?

कार तया है होव मंत्री हैं (भी वि॰ सुबह्मण्यम) :  $(क)^T \hat{A}_{\mu}^T (\eta)$ . मामला विचाराधीन है।

# Transport Development Council

Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Hem Raj:
Shri Mohan Swarup:

Will the Minister of Transport be pleased to state:

- (a) the decisions taken by the Fifth Session of the All India Transport Development Council; and
- (b) the action Government propose to take to implement the decisions?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A statement giving the information required. is laid on the Table of the Sabha. [Placed in Library. See No. LT-3118] [64]

## Crop Insurance Scheme

\*193. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Chandak:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1217 on the 28th April, 1984 and state:

- (a) whether the proposal to introduce crop insurance scheme in certain parts of the country has since been considered; and
  - (b) if so, the main features thereof?

The Minister of Feod and Agriculture (Shri C. Subramaniam): (a) and (b). The introduction of crop insurance in the country requires Central legislation. The scope and precise content of this legislation is now under the consideration of Government.

#### Price of Sugarcane

\*194. Shri Chandak; Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose tofix a floor price for sugar-cane (with-